



**25**  
**Regional Office, Palwal Region**  
**Haryana State Pollution Control Board**  
**II - Floor , HSVP Office Complex, Near**  
**Gymkhana Club, Sector -12, Palwal-121102**  
Website - [www.hspcb.gov.in](http://www.hspcb.gov.in) E-Mail - [hspcbrouh@gmail.com](mailto:hspcbrouh@gmail.com)



HSPCB/PAL/2023/432

Date: 12 / 07 / 2023

To

The Registrar,  
National Green Tribunal,  
Faridkot House, Copernicus Road,  
New Delhi.  
Email ID:- [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in)

**Sub. - "Report in the matter of Original Application No 429/2021 titled as Bhudev Sharma Vs State of Haryana." in compliance of National Green Tribunal order dated 27.01.2022.**

R/Sir,

In the reference to above mentioned matter. The Hon'ble Tribunal vide order dated 27.01.2022 in the matter of Original Application No. 429/2021 titled as Bhudev Sharma Vs State of Haryana has directed as under:-

*"In these circumstances, let a report be called from State PCB within two months and filed before Ld. Registrar General, National Green Tribunal, Principal Bench at New Delhi by e-mail at [judicialngt@gov.in](mailto:judicialngt@gov.in) preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF, who may if necessary put up the matter before the Bench for directions."*

In compliance of said orders, the report as per directions of Hon'ble NGT order dated 27.01.2022 is enclosed herewith. It is requested to kindly accept the report.

Submitted for kind information please

VIJAY  
CHAUDHARY

Digitally signed by VIJAY CHAUDHARY  
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ou=HARYANA STATE POLLUTION CONTROL BOARD, postalCode=131102, st=Haryana,  
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07c0c0b9f7f4,  
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serialNumber=30E638A8C17013C2B9F118113210105C7215F3C0  
20E0D1E10F4AF29CCE, cn=VIJAY CHAUDHARY  
Date: 2023.07.12 11:39:53 +05'30'

**Regional Officer**  
**Palwal Region**  
**For Haryana State Pollution Control Board**

**Report As per**

**Hon'ble National Green Tribunal**

**(Order dated 27<sup>th</sup> January, 2022)**

**IN THE MATTER OF**

**Bhudev Sharma Vs State of Haryana in**

**Original Application**

**No. 429/2021**

**Report in compliance of Hon'ble NGT order dated 27.01.2022 in the matter of Bhudev Sharma Vs State of Haryana in OANo.429/2021.**

**1. BACKGROUND:-**

A complaint against M/s Vansh Metal Recycling, Palwal was submitted by Sh. Bhagwat Dayal S/o Sh. Dharambir Sharma stating the non-compliance of Environmental norms.

**2. Hon'ble National Green Tribunal vide order dated 27.01.2022 has directed as follows:-**

“There is one more document in the form of Action Taken Report and perusal of the same reveals that local office of the Pollution Board has recommended for closure of the Unit vide letter no. HSPCB/PAL/2021/817-818 dt. 08.09.2021. It stated that as and when the closure direction is received, the same will be implemented. We have given our thoughts to the matter. It seems that action has already been taken. The closure of the Unit has been recommended However, it is not clear whether the direction for closure of unit has been implemented or not.

In these circumstances, let a report be called from State PCB within two months and filed before Ld. Registrar General, National Green Tribunal, Principal Bench at New Delhi by e-mail at judicialngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF, who may if necessary put up the matter before the Bench for directions.

The application stands disposed of.”





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Regional Office, Palwal Region  
Haryana State Pollution Control Board  
Phagna Tower, Ward No. 10, NH-02,  
Near Red Rocks Cinema, Palwal  
Website - [www.hspcb.gov.in](http://www.hspcb.gov.in) E-Mail -  
[hspcbropal@gmail.com](mailto:hspcbropal@gmail.com)

Annexure - R/1



No. HSPCB/PAL/2021/ 1969  
To

Dated: 06/01/2022

The Chairperson,  
Haryana State Pollution Control Board,  
Panchkula

**Sub: Compliance report of Closure order of M/s Vansh Metal Recycling,  
Village - Kishorepur, District - Palwal**

**Ref: E-Office file no. HSPCB-030001/193/2021-HSPCB-HSPCB,  
I/87388/2022 dated 06/01/2022.**

In this connection, it is submitted that in compliance of closure order against above said unit received vide under reference to this office and unit visited by concerned Field officer on 07/01/2022. During visit the unit was found operating. The copy of closure order has been handed over to the representative of the unit at site. The operation of the closed on by sealing the plant and machinery along with the DG set The site photographs are attached here with.

Submitted for kind information and further necessary action please.

- DA/1. Compliance Report
2. Photographs of the unit

  
Regional Officer  
Palwal Region



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**Regional Office, Palwal Region**  
**Haryana State Pollution Control Board**  
**Phagna Tower, Ward No. 10, NH-02,**  
**Near Red Rocks Cinema, Palwal**  
 Website - [www.hspcb.gov.in](http://www.hspcb.gov.in) E-Mail - [hspcbropal@gmail.com](mailto:hspcbropal@gmail.com)



HSPCB/PAL/2022/ 92  
 To

Date: 13/04/2022

The Senior Environmental Engineer (PLG)  
 Haryana State Pollution Control Board  
 Panchkula.

**Sub: Order dated 27.01.2022 in Original Application No. 429/2021 titled as Bhudev Sharma Versus State of Haryana & Ors.**

Ref: File No. HSPCB-110001/17/2022- COORDINATION CELL- HSPCB & I/97275/2022  
 Dated 18/02/2022.

In this connection, it is submitted that the unit M/s Vansh Metal Recycling, Village - Kishorepur, District - Palwal has already been visited on dated 08/09/2021 and the unit is engaged in recycling of aluminum scrap for manufacturing of aluminum ingots and falls under Orange category as per policy of the board and is required to obtained prior CTE/CTO from the board. Further, this office has issued Show cause Notice for closure and initiating legal action vide this office letter No. HSPCB/PAL/2021/817-818 dated 08/09/2021. This office has sent the letter for recommendation of closure action vides this office letter No. HSPCB/PAL/2021/1254 dated 28/10/2021. The closure order were issued by the competent authority vide No. I/87388/2022 dated 31/12/2021. The closure action has been implemented on dated 07/01/2022 and the compliance of closure has already been send to the Head Office vide this office letter No. HSPCB/PAL/2021/1969 Dated 07/01/2022 (copy attached). Further, to verify again, the concerned field officer inspected the site on dated 03/02/2022 and during inspection it was found that the plant and machinery i.e. pit furnaces have been completely dismantled and removed from the premises(supporting photographs are attached).

Submitted for kind information and necessary action please.

DA/As above

Regional Officer  
 Palwal Region



56M5+6XR, Attarchatta, Haryana 121102,  
India

Latitude

28.194900°

Longitude

77.227043°

LOCAL 12:39:40

GMT 07:09:40

WEDNESDAY 03.02.2022

ALTITUDE 0 METER



56M5+6XR, Attarchatta, Haryana 121102,  
India

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28.194900°

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WEDNESDAY 03.02.2022

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56M5+6XR, Attarchatta, Haryana 121102,  
India

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WEDNESDAY 03.02.2022

ALTITUDE 0 METER



56M5+6XR, Attarchatta, Haryana 121102,  
India

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WEDNESDAY 03.02.2022

ALTITUDE 0 METER



56M5+6XR, Attarchatta, Haryana 121102,  
India

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28.183502°

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WEDNESDAY 03.02.2022

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56M5+6XR, Attarchatta, Haryana 121102,  
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WEDNESDAY 03.02.2022

ALTITUDE 0 METER

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56M5+6XR, Attarchatta, Haryana 121102,  
India

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WEDNESDAY 03.02.2022

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